

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated -12/04/2011

PROCEEDINGS

Judiciary – Transfers and Postings of District Judges in the Kerala State Higher Judicial Service – Orders issued.

ORDER NO. B1- 56 / 2011

As part of General Transfer of Judicial Officers in the State Subordinate Judiciary for the year 2011, the following transfers and postings of District Judges are ordered :-

1. Sri.K.Ramakrishnan, District Judge, Thiruvananthapuram is transferred and posted as District Judge, Thodupuzha. He will handover charge of his office to the Vacation Judge, Thiruvananthapuram and take charge as District Judge, Thodupuzha from the Addl. District Judge-I/ Addl. MACT, Thodupuzha.

The Vacation Judge, Thiruvananthapuram will hold the full additional charge of the District Judge, Thiruvananthapuram till Sri.B.Sudheendrakumar(SI.No.4) takes charge.

2. Sri.P.D.Dharmaraj,Addl.District Judge(Ad hoc)-I Kozhikode is transferred and posted as Addl. District Judge(Ad hoc), Mavelikkara. He will hand over charge of his office to the Addl. District Judge(Adhoc)-II, Kozhikode and take charge as Addl. District Judge(Ad hoc), Mavelikkara from the Addl. District Judge -I, Mavelikkara.

The Addl. District Judge(Adhoc)-II, Kozhikode will hold the full additional charges of the Addl. District Judge(Adhoc)-I, Kozhikode, until further orders.

3. Sri. P.K.Baburajan, Addl. District Judge-I/ Addl.MACT, Thrissur is transferred and posted as District Judge, Alappuzha. He will hand over charge of his office to the Vacation Judge, Thrissur and take charge as District Judge, Alappuzha from the Addl. District Judge / Addl. MACT, Alappuzha

The Vacation Judge, Thrissur will hold the full additional charge of the Addl. District Judge-I/ Addl.MACT, Thrissur till Smt.V.Shiricy(SI.No.7) takes charge.

4. Sri. B.Sudheendra Kumar, Addl.District Judge-I / Addl.MACT Kozhikode is transferred and posted as District Judge, Thiruvananthapuram. He will hand over charge of his office to the Vacation Judge, Kozhikode and take charge as District Judge, Thiruvananthapuram from the Vacation Judge, Thiruvananthapuram.

The Vacation Judge, Kozhikode will hold the full additional charge of the

Addl.District Judge-I / Addl.MACT Kozhikode till Sri.P.Nandanakrishnan(SI.No.19) takes charge

5. Sri.K.P.Jyothindranath, Spl.Judge (SPE / CBI)-I/ Addl. District Judge-III/ Addl.MACT, Ernakulam is transferred and posted as Enquiry Commissioner & Spl. Judge, Kozhikode. He will hand over charge of his office to the Spl.Judge (SPE/CBI)-II / Addl. District Judge-IV, Ernakulam and await GO and notifications appointing him as Enquiry Commissioner & Spl. Judge, Kozhikode

The Spl.Judge (SPE/CBI)-II / Addl. District Judge-IV, Ernakulam will hold the full additional charge of the Spl.Judge (SPE / CBI)-I/ Addl. District Judge-III/ Addl. MACT, Ernakulam till Sri. Jose Thomas(SI.No.25) takes charge.

6. Sri.P.Somarajan, Addl. District Judge-I Thiruvananthapuram is transferred and posted as Enquiry Commissioner & Spl. Judge / Addl. District Judge-III, Kottayam. He will hand over charge of his office to Sri.Kauser Edappagath(SI.No.30) and take charge as Addl. District Judge-III, Kottayam from Sri.Amir Ali(SI.No.35). He will await GO and notification appointing him as Enquiry Commissioner & Spl. Judge, Kottayam

7. Smt.V.Shiricy, Addl. District Judge-I, Ernakulam is transferred and posted as Addl. District Judge -I / Addl.MACT, Thrissur. She will handover charge of her office and her additional charge of Addl. District Judge-II, Ernakulam to the Vacation Judge, Ernakulam and take charge as Addl. District Judge-I/ Addl.MACT, Thrissur from the Vacation Judge, Thrissur.

The Vacation Judge, Ernakulam will hold the full additional charges of the Addl. District Judge-I & II, Ernakulam till Sri.V.G.Anilkumar (SI.No. 22) takes charge .

8. Sri. P.K.Haneefa, Addl. District Judge-I / Addl.MACT, Palakkad is transferred and posted as Enquiry Commissioner & Spl. Judge, Thiruvananthapuram. He will hand over charge of his office to Sri.T.Alimohammed(SI.No.14) and await GO and notifications appointing him as Enquiry Commissioner & Spl. Judge, Thiruvananthapuram.

9. Smt.G.Vasanthakumari, MACT, Kollam is transferred and posted as Judge, Family Court, Thiruvalla. She will hand over charge of her office to Sri.K.A.Baby (SI.No.34) and take charge as Judge, Family Court, Thiruvalla from the District Judge, Pathanamthitta. She will await GO and notification appointing her as Judge, Family Court, Thiruvalla

10. Sri.A.K.Mohammed Ali, Judge, Family Court, Ettumanoor is transferred and posted as Addl.District Judge-I / Addl. MACT, Kollam.. He will hand over charge of his office to the Vacation Judge, Kottayam and take charge as Addl.District Judge-I / Addl. MACT, Kollam. from Sri.T.K.Madhu(SI.No.27). He will await GO and notification appointing him as Addl.MACT, Kollam.

The Vacation Judge, Kottayam will hold the full additional charge of the Judge, Family Court, Ettumanoor till Smt. Sophy Thomas(SI. No.39) takes charge.

11.Sri.S.Jagadees,Enquiry Commissioner & Spl.Judge, Thiruvananthapuram is repatriated to the subordinate judiciary and posted as Addl.Sessions Judge (Sooryanelli Cases)/Addl. District Judge / Addl. MACT, Kottayam. On repatriation from his present post he will take charge as Addl.Sessions Judge(Sooryanelli Cases)/Addl. District Judge / Addl. MACT, Kottayam from Sri. Amir Ali (SI.No.35). He will await GO and notification appointing him as Addl. Motor Accidents Claims Tribunal, Kottayam.

12.Sri.T.B.Sivaprasad, MACT, Kottayam is transferred and posted as Addl. District Judge (Ad hoc)-I, Kottayam. He will hand over charge of his office to Sri.Amir Ali (SI.No.35) and take charge as Addl.District Judge (Ad hoc)-I, Kottayam from Sri.P.Madhavan(SI.No.29). He will also take the full additional charge of Addl. District Judge (Ad hoc)-II, Kottayam from Sri.Jose Thomas (SI.No.25) and continue to hold the charge till Sri.B.Devabal (SI.No.23) takes charge. He will also handover his additional charge of Addl.District Judge / MACT, Pala to Sri.P.S.Nazeer Ahammed(SI.No.37)

13. Sri.K.Sasidharan, Judge, Family Court, Ernakulam is transferred and posted as MACT, Tirur. He will hand over charge of his office to the Vacation Judge, Ernakulam and take charge as MACT, Tirur from the MACT, Manjeri

The Vacation Judge, Ernakulam will hold the full additional charge of the Judge,Family Court, Ernakulam till, Joseph Thekkekuruvinal(SI.No.17) takes charge.

14. Sri.T.Alimohammed, MACT, Palakkad is transferred and posted as Addl.District Judge-I / Addl.MACT, Palakkad. He will hand over charge of his office to Smt.Annies Mathai(SI. No.33) and take charge as Addl.District Judge-I / Addl.MACT, Palakkad from Sri.P.K.Haneefa(SI.No.8) He will await GO and notification appointing him as Addl.MACT, Palakkad.

15.Sri.K.V.Mohanan, Judge, Family Court, Malappuram is transferred and posted as Addl. District Judge(Ad hoc)-III, Palakkad. He will hand over charge of his

office to the Vacation Judge, Manjeri and take charge as Addl.District Judge(Ad hoc)-III, Palakkad from Smt.Annies Mathai(SI.No.33) He will also take the full additional charges of Addl. District Judge(Ad hoc)-I & II, Palakkad and continue to hold the charges until further orders.

The Vacation Judge, Manjeri will hold the full additional charge of the Judge, Family Court, Malappuram till Smt.V.Shiny (SI. No.38) takes charge.

16. Sri.George Mathew (Sr), Presiding Officer, Labour Court, Kollam is transferred and posted as Kerala Co-operative Tribunal, Thiruvananthapuram. On relief from his present post he will await GO and notification appointing him as Kerala Co-operative Tribunal, Thiruvananthapuram

17. Sri. Joseph Thekkekuruvinal, MACT, Thiruvananthapuram is transferred and posted as Judge, Family Court, Ernakulam. He will hand over charge of his office and his additional charge of MACT, Attingal to the MACT, Neyyattinkara and take charge as Judge, Family Court, Ernakulam from the Vacation Judge, Ernakulam.

The MACT, Neyyattinkara will hold the full additional charge of the MACT, Thiruvananthapuram and MACT, Attingal till Sri.George Mathew(Jr)(SI.No.36) takes charge.

18. Sri.T.U.Mathukutty, Presiding Officer, Labour Court, Ernakulam is transferred and posted as Spl. Judge (NDPS Act cases)/ Addl.District Judge -II, Thodupuzha. On relief from his present post he will take charge as Spl. Judge (NDPS Act cases)/ Addl.District Judge -II, Thodupuzha from the Addl.District Judge-I/MACT, Thodupuzha. He will await GO and notification appointing him as Spl. Judge (NDPS Act cases), Thodupuzha

19. Sri.P.Nandanakrishnan, MACT, Tirur is transferred and posted as Addl.District Judge-I/Addl. MACT, Kozhikode. He will hand over charge of his office to the MACT,Manjeri and take charge as Addl.District Judge-I/Addl. MACT, Kozhikode from the Vacation Judge Kozhikode. He will also take the full additional charges of Forest Tribunal / Addl.District Judge-II, Kozhikode and continue to hold the charge until further orders. He will await GO and notification appointing him as Addl. MACT,Kozhikode.

The MACT, Manjeri will hold the full additional charge of the MACT, Tirur till Sri.K.Sasidharan(SI.No.13) takes charge.

20. Sri.R.Narayana Pisharadi, Addl. District Judge (Adhoc)-III, Palakkad is

transferred and posted as Spl.Addl. Sessions Judge (Marad Cases), Kozhikode. He will hand over charge of his office to Smt.Annies Mathai(Sl. No.33) and take charge as Spl.Addl. Sessions Judge (Marad Cases), Kozhikode from the Vacation Judge, Kozhikode.

21. Smt.S.Santhakumari, Kerala Co-operative Tribunal, Thiruvannathpuram is repatriated to the Subordinate Judiciary and posted as Addl. District Judge (Ad hoc)-I, Alappuzha. On repatriation from her present post she will take charge as Addl. District Judge (Ad hoc)-I, Alappuzha from the Addl. District Judge (Ad hoc)-II, Alappuzha

22. Sri.Anil Kumar V.G., Enquiry Commissioner & Spl. Judge / Addl.District Judge-III, Kottayam is transferred and posted as Addl.District Judge-I, Ernakulam. He will hand over charge of his office as Addl.District Judge-III, Kottayam to Sri.Amir Ali (Sl.No.35) and take charge as Addl.District Judge-I, Ernakulam from the Vacation Judge,Ernakulam. He will also take full additional charge of Addl.District Judge-II, Ernakulam from the Vacation Judge,Ernakulam and continue to hold until further orders.

23. Sri.B.Devabal, Forest Tribunal /Addl.District Judge-II, Kozhikode is transferred and posted as Addl. District Judge (Ad hoc)-II, Kottayam. He will hand over charge of his office to the Vacation Judge, Kozhikode and take charge as Addl. District Judge (Ad hoc)-II, Kottayam from Sri.T.B.Sivaprasad(Sl.No.12)

The Vacation Judge, Kozhikode will hold the full additional charge of Forest Tribunal /Addl.District Judge-II, Kozhikode till Sri.P.Nandanakrishnan(Sl.No.19) takes charge.

24. Sri.John K.Illikkadan, MACT, Pathanamthitta is transferred and posted as Addl. District Judge/MACT, N.Parur. He will hand over charge of his office to the Addl.District Judge / Addl.MACT, Pathanamthitta and take charge as Addl. District Judge/MACT, N.Parur from Sri.P.Gopakumar(Sl.No.32). He will await GO and notification appointing him as MACT, N.Paravur.

25. Sri. Jose Thomas, Addl.DJ(Adhoc)-II, Kottayam is transferred and posted as Spl.Judge (SPE / CBI)-I / Addl. District Judge-III/ Addl.MACT, Ernakulam. He will hand over charge of his office to Sri.T.B.Sivaprasad(Sl.No.12) and take charge as Spl.Judge (SPE / CBI) / Addl. District Judge-III/ Addl.MACT, Ernakulam from the Spl.Judge (SPE / CBI)-II/ Addl. District Judge-IV, Ernakulam. He will await GO and notification appointing him as Spl.Judge (SPE / CBI)-I and Addl.MACT, Ernakulam

26. Sri.R.Narayanan, Addl. Sessions Judge(Abkari Cases), Kottarakkara is

transferred and posted as MACT, Pathanamthitta. He will hand over charge of his office to the Addl.DJ(Adhoc)-II, Kollam and take charge as MACT, Pathanamthitta from the Addl.District Judge / Addl.MACT, Pathanamthitta. He will await GO and notifications appointing him as MACT, Pathanamthitta.

The Addl.District Judge (Adhoc)-II, Kollam will hold the full additional charge of the Addl. Sessions Judge(Abkari Cases), Kottarakkara till Sri.P.Madhavan(SI.No.29) takes charge.

27. Sri.T.K.Madhu, Addl. District Judge-I / Addl.MACT, Kollam is posted as Addl. District Judge-II / Addl.MACT, Kollam. He will hand over charge of his office to Sri.A.K.Muhammedali(SI.No.10) and take charge as Addl. District Judge-II / Addl.MACT, Kollam from Sri.C.Jayachandran(SI.No.40). He will await GO and notifications appointing him as Addl.MACT, Kollam in the place of Sri.C.Jayachandran.

28. Sri.K.Raveendra Babu, Addl.District Judge(Ad hoc)-I, Thrissur is transferred and posted as MACT, Punalur. He will hand over charge of his office to the Addl.District Judge(Ad hoc)-II, Thrissur and take charge as MACT, Punalur only when the present incumbent relieves.

The Addl.District Judge(Ad hoc)-II, Thrissur will hold the full additional charges of Addl.District Judge(Ad hoc)-I, Thrissur, until further orders.

29. Sri.P.Madhavan, Addl.DJ(Adhoc)-I, Kottayam is transferred and posted as Addl.Sessions Judge (Abkari Cases), Kottarakkara. He will handover charge of his office to Sri.T.B.Sivaprasad(SI.No.12) and take charge as Addl.Sessions Judge (Abkari Cases), Kottarakkara from the Addl.DJ(Adhoc)-II, Kollam.

30. Sri.Kauser Edappagath, Addl. District Judge-II, Thiruvannanthapuram is posted as Addl. District Judge-I, Thiruvannanthapuram. He will hand over charge of his office to Sri.C.Jayachandran(SI.No.41) and take charge as Addl. District Judge-I, Thiruvannanthapuram from Sri.P.Somarajan(SI.No.6)

31. Sri.A.Badharudheen, MACT, Thalassery is transferred and posted as Addl.District Judge-II / MACT, Mavelikkara. He will hand over charge of his office to the Addl.District Judge / Addl. MACT, Thalassery and take charge as Addl.District Judge-II / MACT, Mavelikkara from the Addl.District Judge-I, Mavelikkara.

The Addl.District Judge / Addl.MACT, Thalassery will hold the full additional charge of the MACT, Thalassery until further orders.

32. Sri.P.Gopakumar, Addl. District Judge, N. Paravur is posted as

Addl.District Judge(Adhoc), N.Paravur. He will hand over charge of his office to Sri.John K.Illikkadan(SI.No.24) and assume charge as Addl.District Judge(Adhoc), N.Paravur.

33. Smt.Annies Mathai, Addl.District Judge (Ad hoc)-II, Palakkad is posted as MACT,Palakkad. She will take the additional charges of Addl.District Judge(Ad hoc)-I & III, Palakkad. She will hand over charge of her office and additional charge to Sri.K.V.Mohanan(SI.No.15) and take charge as MACT, Palakkad from Sri.T.Alimohammed(SI.No.14)

34. Shri K.A.Baby, Addl. District Judge (Ad hoc)-I, Kollam is posted as MACT, Kollam. He will hand over charge of his office to the Addl.District Judge (Adhoc)-II, Kollam and take charge as MACT, Kollam from the Smt.G.Vasanthakumari(SI.No.9). He will await GO and notification appointing him as MACT, Kollam.

The Addl.District Judge (Adhoc)-II, Kollam will hold the full additional charge of the Addl.District Judge (Adhoc)-I, Kollam until further orders.

35. Sri.Amir Ali, Addl.Sessions Judge(Sooryanelli Cases)/Addl. District Judge / Addl. MACT, Kottayam is posted as MACT, Kottayam. He will hand over charge of his office to Sri.S.Jagadees(SI.No.11) and take charge as MACT, Kottayam from Sri.T.B.Sivaprasad(SI.No.12). He will also take the full additional charge of Addl. District Judge -III, Kottayam from Sri.V.G.anilkumar(SI.No.22) and continue to hold as such till Sri.P.Somarajan (SI.No. 6) takes charge.

36. Sri.George Mathew(Jr), Addl.District Judge(Ad hoc)-II , Kalpetta is transferred and posted as MACT, Thiruvananthapuram. He will hand over charge of his office to the Addl.District Judge(Ad hoc)-I, Kalpetta and take charge as MACT, Thiruvananthapuram from the MACT, Neyyattinkara. He will also take full additional charge of the MACT, Attingal from the MACT, Neyyattinkara and continue to hold until further orders. He will await GO and notification appointing him as MACT, Thiruvananthapuram.

The Addl.District Judge (Adhoc)-I, Kalpetta will hold the full additional charge of the Addl.District Judge (Adhoc)-II, Kalpetta until further orders.

37.Sri.P.S.Nazeer Ahammed, Addl.District Judge(Ad hoc)-III, Manjeri is transferred and posted as Addl.District Judge / MACT, Pala. He will hand over charge of his office to the Addl.District Judge(Ad hoc)-II, Manjeri and take charge as Addl.District Judge / MACT, Pala from Sri.T.B.Sivaprasad. He will await GO and notification appointing him as MACT, Pala.

The Addl.District Judge (Adhoc)-II, Manjeri will hold the full additional charge of the Addl.District Judge (Adhoc)-III, Manjeri until further orders.

38. Smt. V.Shiny, Addl.District Judge /MACT, Irinjalakuda is transferred and posted as Judge, Family Court, Malappuram. She will hand over charge of her office to the MACT, Thrissur and take charge as Judge, Family Court, Malappuram from the Vacation Judge, Manjeri.

The MACT, Thrissur will hold the full additional charge of Addl.District Judge /MACT, Irinjalakuda until further orders.

39. Smt.Sophy Thomas, Spl.Addl.Sessions Judge (Marad Cases) Kozhikode is transferred and posted as Judge, Family Court, Ettumanoor. She will hand over charge of her office to the Vacation Judge, Kozhikode and take charge as Judge, Family Court, Ettumanoor from the Vacation Judge, Kottayam.

The Vacation Judge, Kozhikode will hold the full additional charge of the Spl. Addl.Sessions Judge (Marad Cases) Kozhikode till Sri. R.Narayana Pisharadi(SI.No.20) takes charge.

40. Sri.C.Jayachandran, Addl.District Judge-II/ Addl. MACT, Kollam is transferred and posted as Addl. District Judge-II, Thiruvananthapuram. He will hand over charge of his office to Sri. T.K.Madhu (Sl. No.27) and take charge as Addl. District Judge-II, Thiruvananthapuram from Sri.Kauser Edappagath(SI.No.30).

The officers are transferred as per this proceedings will take charge at their respective stations on the reopening of the courts after the summer vacation on 23/05/2011.

The officers at SI.Nos. 1, 3 & 4 will be eligible for special pay at the rate of Rs.1500/- per month in their new stations. The officers at SI.Nos. 5,6,8,9,11,16,17,18,20,24,25,26,28,29,31 & 33 - 39 will be eligible for special pay at the rate of Rs.1000/- per month in their new stations.

(By Order)

A.HARIPRASAD
Registrar (Subordinate Judiciary)